

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/852(KB)2018
IA(I.B.C)/1739(KB)2019

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	RELIANCE COMMERCIAL FINANCE LIMITED VS NEW WIN WIN FEEDS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **20th August, 2024.**

**Anamitra Pal
Court Officer**